IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

CP No. 203(ND)/2017

SECTION: UNDER	SECTION	252(3)	OF THE	COMPANIES	ACT,	2013
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M/s Ujjwal Contracts Pvt. Ltd.

...... ..Petitioner

V/s

.....Respondent

Order delivered on 23.08.2017

Coram:

R.VARADHARAJAN Hon'ble Member (Judicial)

For the Petitioner

: Ms.Hitasha

For the Respondent

Mr. Manish Raj, Company Prosecutor for

ROC/RD(NR), Delhi

ORDER

Ld. Authorised representative of Petitioner is present. Ld. Representative of RoC is also present. RoC is granted six weeks time to file its representation, if any, in the matter.

Post the matter on 10.10.2017.

(R.VARADHARAJAN) MEMBER (JUDICIAL)

U.D.Mehta 23.8.2017